Missing children in Delhi

2945. SHRI SHYAMAL CHAKRABORTY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether it is a fact that every day more than 15 children go missing from Delhi, as per a media report;
 - (b) if so, the number of children missing during the last year from the State; and
 - (c) the action taken against the offenders, as per the law of the country?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) to (c) The details of number of children missing as reported to the Delhi Police during 2009 and 2010 are as under:—

Year	Total number of missing children		
	Total	Male	Female
2009	5946	3273	2673
2010 (upto 15.11.2010)	3953	1991	1962

Action is taken against the offenders depending upon the nature and gravity of offence, under the provisions of law.

RE: DEMAND FOR CONSTITUTION OF JPC

SHRI RUDRA NARAYAN PANY (Orissa): Sir, we are demanding for JPC...(Interruptions)...

SHRI PAUL MANOJ PANDIAN (Tamil Nadu): Sir, we have been demanding for JPC for weeks...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Let me sit on the Chair, at least ...(*Interruptions*)... Let me sit on the Chair ...(*Interruptions*)...

SHRI Y.S. CHOWDARY (Andhra Pradesh): Sir, we want JPC...(Interruptions)...

SOME HON. MEMBERS: Sir, we want JPC...(Interruptions)...

DR. V. MAITREYAN (Tamil Nadu): Sir, why the Government is hesitating to constitute JPC?...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Papers to be laid on the Table...(Interruptions)...

SHRI V. HANUMANTHA RAO (Andhra Pradesh): Sir, what is this? ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Please go to your seats ...(*Interruptions*)... Please go to your seats...(*Interruptions*)...

PAPERS LAID ON THE TABLE

Statement regarding rejection of the award given by the BoA

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): Sir, I lay on the Table, a copy (in English and Hindi) of the Statement regarding rejection of the award given by the Board of Arbitration (BoA) under the scheme for Joint Consultative Machinery (JCM) and Compulsory Arbitration for the Central Government Employees pertaining to grant of House Rent Allowance.

[Placed in Library. See No. L.T. 3238/15/10]

Reports and Accounts (2009-10) of various Health Institutes and related papers

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 2009-10, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 3758/15/10]

- (ii) (a) Annual Report and Accounts of the Pasteur Institute of India, Coonoor, for the year 2009-10, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 3535/15/10]

...(Interruptions)...

- I. Reports and Accounts (2009-10) of various port trusts and related papers
- II. Report and Accounts (2009-10) of BDLB, Mumbai and related papers
- III. Accounts (2009-10) of Tariff Authority for major ports, Mumbai and Administrative reports (2009-10) of various ports trusts and related papers
- IV. Report and Accounts (2009-10) of SPFO, Mumbai and related papers

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): Sir, I lay on the Table—